

harassment is caused to commuters. If any complaint of harassment comes to notice, suitable action is taken against the erring Home Guards/Police personnel.

(d) and (e). No proposal to empower the Home Guards to challan and collect fine is under consideration. As per Motor Vehicle Rules, only Traffic personnel, not below the rank of Sub-Inspector, are empowered to challan and compound fine from persons who violate the traffic rules.

[Translation]

Passenger Amenities

2215. SHRI JAI PRAKASH AGARWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether passenger amenities are lacking at the railway stations in Delhi;

(b) if so, the steps taken/proposed to be taken in this regard;

(c) the quantum of funds sanctioned during the last three years for providing passengers amenities at various railway stations in Delhi; and

(d) the details of the facilities likely to be provided by Railway administration in Delhi in near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

(c) 1993-94 : Rs. 740.34 lakh;
1994-95 : Rs. 1159.70 lakh;
1995-96 : Rs. 2144.11 lakh.

(d) Provision/augmentation of amenities at railway stations is a continuous process and the same is undertaken wherever so warranted due to growth in traffic, depending on the availability of funds. Stations in Delhi area are provided with amenities commensurate with the level of traffic handled at present. Major works pertaining to provision of second entry at Delhi Jn. and Hazrat Nizamuddin, widening and improvement to the existing entry and circulating area at Hazrat Nizamuddin have already been taken up.

[English]

Integrated Fisheries Project

2216. SHRI E. AHAMED : Will the Minister of AGRICULTURE be pleased to state :

(a) the total quantity of fish processed and marketed through Integrated Fisheries Project (IFP), Kochi during each of the last three years till date;

(b) whether any foreign assistance is being received for this project; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The quantity processed and marketed by the Integrated Fisheries Project, Kochi during the last three years till date is as under :

S.No.	Year	Quantity Processed (MT)	Quantity Marketed (MT)
1.	1993-94	238.3	121.1
2.	1994-95	304.5	183.8
3.	1995-96	227.0	147.0
4.	1996-97	29.7	28.7

(Upto June, 1996)

(b) No, Sir.

(c) Does not arise.

Gir Lions

2217. SHRI MADHAV RAO SCINDIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Sanctuary becomes a trap for the lion" appearing in the Indian Express dated June 11, 1996;

(b) if so, the latest assessment about the number of lions in the Sasan Gir Forest Sanctuary and their number in 1991;

(c) the reasons for the fast dwindling population of the lions in the sanctuary; and

(d) the steps being taken by the Government for better preservation and promotion of the wildlife in the Sanctuary?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) Yes, Sir.

(b) As per latest assessment of 1995 the lion population in Gir Sanctuary and National park was 304. The corresponding figure for the previous census done in 1990 was 284.

(c) and (d). There is no decline in the population of wild cats in Gir as is evident from the above figures. The State Wildlife Authorities are undertaking all necessary protection, conservation and habitat improvement activities for the development of the Gir Sanctuary and National Park and its wildlife. In addition, this Ministry is also providing financial assistance to the State for